

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION No. 405  
TO BE ANSWERED ON THE 6<sup>th</sup> February, 2024**

**NMC NOTIFICATION AND CONCERNS OF TAMIL NADU**

**405. SHRI P. WILSON:**

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government has taken any steps to address the concerns expressed by Government of Tamil Nadu with respect to National Medical Commission (NMC) notification, restricting new medical college and additional seats in existing colleges;
- (b) whether any consultation process with State Governments has been undertaken by the Ministry with respect to NMC notification;
- (c) if so, the details therefor;
- (d) whether any clarification/report sought with regards to bill exempting NEET for medical examination in Tamil Nadu is pending for approval and the details therefor; and
- (e) whether Government has considered approving the NEET exemption bill and if not, the reason thereof?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

(a) to (e) The "Guidelines for Under Graduate Courses under Establishment of New Medical Institutions, Starting of New Medical Courses, Increase of Seats for Existing Courses & Assessment and Rating Regulations, 2023" issued by the National Medical Commission (NMC) on 16th August, 2023 have provision of the ratio of 100 MBBS seats for 10 lakh population in the State/UT. However, NMC, vide Public Notice dated 15th November, 2023, has declared that 'OBJECTIVE' clause under Chapter-1 of these Guidelines, which includes this provision, has been put on hold upto academic year 2024-25.

As per Section 14 of the NMC Act 2019, all the admission to the undergraduate and postgraduate super-speciality medical/dental education courses in all medical/dental institutions of the Country are to be done on the basis of performance in NEET UG/PG, as the case may be. This provision applies across the country without any exemption to any State. NEET is a historic reform promoting meritocracy and providing opportunity to meritorious students to get admission in the best medical institutions in the country. It has resulted in curbing malpractices in medical admission, greater transparency and reducing the burden on prospective students of appearing in multiple entrance exams.

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